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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 4227/2016**

MD. SAHER ALI & ORS.

..... Petitioners

Through: Mr.Choudhary Ali Zia Kabir, Adv.
Mr.Kamlesh Kumar, Adv. for P2 and
P3

versus

DELHI DEVELOPMENT AUTHORITY & ORS.

..... Respondents

Through: Mr.Rajiv Bansal, Sr. Adv. with
Ms.Rukmani Bobde, Ms.Vasudha
Trivedi, Ms.Kanika Singhal, Adv. for
R1-DDA
Ms.Arati Bansal, Adv. for R2-UOI
Mr.Parvinder Chauhan, Adv. for R3
Ms. Prabsahay Kaur, Adv. for R4 and
R5-GNCTD

CORAM:

HON'BLE MR. JUSTICE V. KAMESWAR RAO

ORDER

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16.01.2018

At the request made on behalf of the petitioners, adjourned to July 12,
2018.

V. KAMESWAR RAO, J

JANUARY 16, 2018/akb